

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2028**

TO BE ANSWERED ON THE 1ST AUGUST, 2023/ SRAVANA 10, 1945 (SAKA)

DAMAGE CAUSED BY STORMS

2028. SHRI ARVIND GANPAT SAWANT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the States where storms have occurred during the last three years and the details of damage caused by it, State and year-wise;

(b) the details of the assistance provided by the Central Government to check and control the same along with compensate the damages/losses during the said period, State and year-wise;

(c) the damage caused by Toukte, Nisar and other cyclones in Maharashtra and the aid the Government announced to Maharashtra for each of these natural disasters; and

(d) the details of aid that was disbursed in actual in Maharashtra?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (d): As per the information received from various State Governments/UTs and assessed by the Inter-Ministerial Central Teams (IMCTs), details of cyclonic storms struck at various coastal parts of the country during the last three years and damages therefrom, are given at Annexure-I.

As per the National Disaster Management Policy, the primary responsibility

for disaster management, including undertaking assessment of the impact of cyclone, rests with the State Governments concerned. The State Governments provide financial relief to the affected people in the event of notified natural disasters, from the State Disaster Response Fund (SDRF), already placed at its disposal, in accordance with approved items and norms of Government of India (GOI). However, in the event of disaster of a severe nature, additional financial assistance is extended from the National Disaster Response Fund (NDRF), as per laid down procedure, which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT). The financial assistance provided under SDRF and NDRF is by way of relief and not for compensation.

The details of funds allocated and released from SDRF and NDRF during the last three years are given at Annexure-II.

The details of the funds provided from NDRF to the State Government of Maharashtra in wake of Cyclone Nisarga and Tauktae are as under:-

Cyclone	Net amount released from NDRF (Rs. In crore)
Nisarga	268.59
Tauktae	Disaster was not having severe impact in the State. An amount of Rs. 2577.60 crore was available in SDRF Account of Maharashtra during 2021-22 for management of relief activities by natural disasters including cyclonic storm 'Tauktae'. Hence, no amount was released from NDRF.

Details of various cyclones struck various coastal parts of the country during the last three years along with damages caused by them

Year	Name of cyclone	Affected States/UTs	Human Lives lost	Loss of livestock	Houses Damage	Cropped area damaged (in lac ha.)
2020	AMPHAN	Odisha	-	38	4889	0.03
		West Bengal	99	23927	552889	5.71
	NISARGA	Maharashtra	15	539	247175	0.33
	NIVAR	Tamil Nadu	6	259	4398	0.15
		Andhra Pradesh	11	10392	9753	4.26
		Puducherry	-	31	165	0.02
BUREVI	Tamil Nadu	7	719	5509	2.00	
2021	TAUKTAE	Maharashtra	22	46	30097	0.06
		Gujarat	67	8683	129497	1.49
		Goa	3	1	1362	0.001
		Karnataka	6	2	473	0.002
		Kerala	11	91	5034	0.24
		UT of Dadar and Nagar Haveli and Daman & Diu	1	4	260	0.0005
	YAAS	West Bengal	-	9736	142872	1.17
		Odisha	3	72	18094	0.02
	GULAAB	Andhra Pradesh	7	-	156	-
		Odisha	-	512	-	-
2022	ASANI	Andhra Pradesh	-	17	16	-
	MANDOUS	Tamil Nadu	5	-	158	-
		Puducherry	1	-	5	-
		Andhra Pradesh	1	-	174	-

Statement showing details of allocation and release of funds under SDRF and NDRF for Coastal States during the year 2020-21 to 2022-23

(Rs. in crore)

S.N.	State	Allocation under SDRF including Centre and State share			Centre's Share of SDRF Released			Release from NDRF (For all calamities)		
		2020-21	2021-22	2022-23	2020-21	2021-22	2022-23	2020-21	2021-22	2022-23
1.	Andhra Pradesh	1192.80	1192.80	1252.80	895.20	895.20	940.00	657.029	351.43	--
2.	Goa	12.00	12.00	12.80	9.60	9.60	9.60	--	--	--
3.	Gujarat	1412.00	1412.00	1482.40	1059.20	1059.20	556.00	--	1000.00	--
4.	Karnataka	843.20	843.20	885.60	632.80	632.80	664.00	689.27	1623.30	939.83
5.	Kerala	335.20	335.20	352.00	251.20	251.20	264.00	--	--	--
6.	Maharashtra	3436.80	3436.80	3608.80	2577.60	2577.60	2706.40	420.12	1056.39	--
7.	Odisha	1711.20	1711.20	1796.80	1283.20	1283.20	1348.00	500.00	500.00	--
8.	Tamil Nadu	1088.00	1088.00	1142.40	816.00	816.00	856.80	286.91	566.36	--
9.	West Bengal	1078.40	1078.40	1132.80	808.80	808.80	849.60	2250.28	350.13	--
TOTAL		11109.60	11109.60	11666.40	8333.60	8333.60	8194.4	4803.609	5447.61	939.83
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* Excluding 20% earmarked fund of State Disaster Mitigation Fund (SDMF).
